

# High Court of Jammu and Kashmir

(Office of the Registrar General at Jammu)

## ORDER

No:- 1291

Dated:- 30/12/2017

In terms of guideline No. 6 of "the Scheme /Guidelines for the appointment of Research Assistants to the Chief Justice /Judges in the High Court of Jammu and Kashmir" notified vide Notification No. 578 dated 30.08.2016, the term of engagement of the following Research Assistants is extended by a further one year with effect from the date of expiry of their existing term as stated in Col. No. 4 against their respective names:-

Sr. No	Name and residential address	Date of Joining	Date of expiry of existing term of engagement
-1-	-2-	-3-	-4-
Research Assistants Engaged vide High Court order No. 1187 dated 31.01.2017			
1.	Shri Mohammad Ayoub Mir S/o Shri Ali Mohammad Mir R/o Chakar, Pattan, District Baramulla;	15.02.2017	14.02.2018
2.	Ms. Anu Charak D/o Shri Krishan Singh Charak R/o Kalu Chak (Jallo Chak) Near BSNL Tower, Jammu;	09.02.2017	08.02.2018
3.	Ms. Farheen Mushtaq D/o Shri G.N.Mushtaq, Mustafa Colony, Near Zum Zum Complex, Srinagar;	10.02.2017	09.02.2018
4.	Saima Ashraf D/o Mohammad Ashraf R/o Buchpora Srinagar;	14.02.2017	13.02.2018
5.	Riya Pran D/o Shri Pran Nath Koul, H.No.30/1 Vivek Nagar Paloura, Jammu;	09.02.2017	08.02.2018
6.	Pooja Jaiwal D/o Shri Manjeet Singh Sarkaria 225-E Sainik Colony, Jammu.	14.02.2017	13.02.2018
Research Assistants Engaged vide High Court order No. 99/GS dated 21.04.2017			
1.	Ms. Nazia Pashid D/o Mr. Abdul Rashid kakroo R/o Bemina	04.05.2017	03.05.2018

The candidates shall furnish a fresh undertaking before the Registrar General in terms of guideline No. 8 of Notification No. 578 dated 30.08.2016 as per Schedule-I of the Guidelines under reference, within seven days from the date of this order failing which their term of engagement shall not be extended.

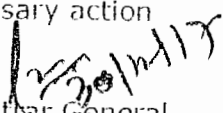
By Order

  
(Sanjay Dhar)  
Registrar General

No:- 54275-304/RS Dated:- 30/12/2017

Copy to the:-

1. Principal Secretary to the Hon'ble Chief Justice.
2. Secretary to Hon'ble Mr. Justice \_\_\_\_\_  
..... for information of His Lordship.
3. Registrar Vigilance, High Court of J&K, Jammu
4. Registrar Judicial High Court J&K, Jammu /Srinagar.  
..... for information and n/a please.
- ✓ 5. Central Project Coordinator e-Courts, High Court of J&K,  
Jammu for uploading the same on the official website of the  
High Court.
6. Chief Accounts Officer, High Court of J&K, Jammu.
7. Accounts Officer, High Court Wing, Jammu / Srinagar.
8. Concerned Research Assistant \_\_\_\_\_  
..... for information and necessary action

  
Registrar General